

[Shri Tyagi]

afraid his Ministry has let him down, because they made a protest to China about this incident without knowing the full details. On the sketchy statement taken in the beginning, a protest ought not to have been sent, for if they receive full details now and if they forward them now again to China, they will be deemed to be an afterthought.

Some Hon. Members: What is the harm?

Shri Jawaharlal Nehru: The hon. Member, Shri Tyagi's warning has force in it. That is perfectly true, but one has always to balance these things. If we do not protest at the right time, and do so weeks later, then also it may be said: "Why didn't they do so originally?"

Shrimati Renuka Ray: May I make a request that when the Prime Minister makes his statement about this, the full statement of Shri Karam Singh may be laid on the Table of the House?

Shri Jawaharlal Nehru: I just said it would not be laid on the Table—without reading it I am saying that. I am saying without knowing what it contains that I do not propose to give any assurance of this kind.

Mr. Speaker: All relevant facts will be taken into account including newspaper reports. The hon. Prime Minister has said that he would make as full a statement as possible. In view of that I do not think it is necessary to give my consent to the adjournment motion.

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12.14 hrs.

PAPER LAID ON THE TABLE

REPORT ON MARKET ARRIVALS OF FOOD-GRAINS

The Minister of Food and Agriculture (Shri S. K. Patil): I beg to lay on the Table a copy of the Report on an Enquiry into the Pace and Pattern

of Market Arrivals of Foodgrains for the 1958-59 Season. [Placed in Library. See No. LT-1780/59.]

12.14½ hrs.

CORRECTION OF ANSWER TO STARRED QUESTION NO. 43

The Minister of Food and Agriculture (Shri S. K. Patil): On behalf of Shri A. M. Thomas, I want to make the following statement.

In reply to the supplementaries to Starred Question No. 43 by S/s. Goray and Valvi on 17-11-1959 regarding the Fourth All India Conference of Warehousemen, I had mentioned certain figures regarding the number of warehouses functioning under the Central Warehousing Corporation and the State Warehousing Corporations, the warehouses likely to be built during the next two years and the present stock position in all the warehouses. The correct figures are given in the statement laid on the table of the House. [See Appendix III, annexure No. 19.]

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12.15 hrs.

BUSINESS OF THE HOUSE

The Minister of Parliamentary Affairs (Shri Satya Narayan Sinha): With your permission, Sir, I rise to announce that Government Business in this House for the week commencing 14th December will consist of—

- (1) Consideration and passing of the Indian Statistical Institute Bill.
- (2) Consideration of any item of business carried over from today's Order Paper.
- (3) Discussion on the Resolution seeking disapproval of the Sugar (Special Excise Duty) Ordinance, 1959.
- (4) Consideration and passing of the Sugar (Special Excise Duty) Bill, 1959.